

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH, JABALPUR  
Original Application No. 122 of 2002

Jabalpur, this the 20th day of February, 2004

Hon'ble Mr. M.P. Singh, Vice Chairman  
Hon'ble Mr. G. Shanthappa, Judicial Member

Shri K. Gopinathan Pillai,  
S/o Late Shri N. Kunchu Pillai,  
Aged 52 years,  
R/o L-354, Darpan Colony,  
Gwalior - 474 011 (M.P.)

APPLICANT

(By Advocate - Shri S.P. Rai on behalf of Smt. S. Menon)

VERSUS

1. Union of India,  
Through: Ministry of Personnel,  
Public Grievances & Pension  
(Department of Personnel)
2. Comptroller & Auditor General  
of India, 10, Bahadur Shah  
Zafar Marg, New Delhi 110 002.
3. Shri S. Sundaram,  
S.P.S. to Principal Account  
General (A&E) I Madhya Pradesh,  
Lekha Bhawan,  
Bwalior 474 002 (M.P.)

RESPONDENTS

(By Advocate - Shri Om Namdeo)

O R D E R (ORAL)

By M.P. Singh, Vice Chairman -

By filing this OA, the applicant has sought main  
reliefs :-

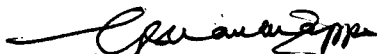
- (i) quash the order dated 3.8.2001 (Annexure-A-1)  
passed by the respondent No.2 and hold it  
as malafide and void.
- (ii) quash the order dated 3.10.2001/Annexure-A-6  
passed in favour of respondent No.3, in  
pursuance to the order dated 3.8.2001.
- (iii) direct the respondents to formulate a scheme  
for promotion to the grade of Sr. Private  
Secretary in conformity to Articles 14 & 16  
of constitution.

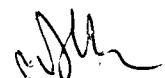
2. The applicant was working as a Private Secretary  
and <sup>he</sup> has prayed for a direction to the respondents to  
formulate the scheme for promotion to the grade of  
Sr. Private Secretary.

*[Signature]*

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3. The respondents along with their MA No. 1327/03 have filed a copy of the order dated 10.12.2002 (Annexure-R-3) by which the applicant has been promoted to the grade of Sr. Private Secretary in the scale of Rs. 7500-12000/-. Therefore, the relief claimed by the applicant in this OA has already been granted by the respondents. And this OA has become infructuous. Accordingly, the same is dismissed as infructuous. No costs.

  
(G. Shanthappa)  
Judicial Member

  
(M.P. Singh)  
Vice Chairman

पुनर्विचार आयोग, दिल्ली


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सूचना क्र. 10/3/04

  
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श्री. S. Menon  
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